COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 152 OF 2015

Dated: 23rd August, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr.I. J. Kapoor, Technical Member

In the matter of :

Punjab State Transmission Corpn. Ltd. …Appellant(s)

Vs.

Punjab State Electricity Regulatory Commission & Anr. …Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Poorva Saigal
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Sakesh Kumar for PSERC

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on ***19.10.2016.***

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/dk